



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,5th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/7086/2021	JAHUR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU.
2	WP(C)/7087/2021	RATNAWALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MRS. P GOSWAMI MS N SAIKIA MR. S M T CHISTIE SC, SECONDARY EDU. DEPT., R-1,2,4 SC, FINANCE
3	Cont.Cas(C)/97/2022	LAKHESWAR DEURY <b>Versus</b> SRI B. KALYAN CHAKRABORTY AND ANR	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	
4	Crl.Pet./135/2022	MD. JIARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
5	Crl.Pet./194/2022	JEKIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. S N TAMULI MR M CHETIA MS. A BEGUM MR A RASHID MR. K ISLAM MR N AHMED P DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/08/2022

1)	MR B N SARMA
2)	MS. B BHUYAN
3)	MS J CHAKRABORTY
4)	MR B K KAR
5)	MR H Dey
6)	MS. A DEVI
7)	MR M J QUADIR
8)	MR A KAKOTI
9)	MR. O P BHATI

09-12-2021	To	31-08-2022
18-07-2022	To	05-08-2022
26-07-2022	To	06-08-2022
26-07-2022	To	06-08-2022
20-07-2022	To	19-08-2022
21-07-2022	To	19-08-2022
29-07-2022	To	05-08-2022
29-07-2022	To	06-08-2022
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**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	CRP/412/2016	M/S. ICICI BANK LTD. and ANR. <b>Versus</b> DIGANTA KUMAR SAIKIA and 15 ORS.	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA MR.P BARUAH	MR.J HANDIQUE(R-1) MR.P J SAIKIA R-1R- 3-8, 10,11,13and15 MR.K BARUAH(R- 3-8, 10,11,13&15) MR.P BORDOLOI(R-1) MR.S SHAH(R-1)(R- 3-8, 10,11,13&15)
2	WP(C)/6996/2016	DHRITIMAN SARMA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.U CHOUDHURY MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM
3	WA/177/2017	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.N DAS	GA, ASSAM
4	WP(C)/4122/2021	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.

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**[AT 11:00 AM ]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	WP(C)/6888/2016	FAJAR ALI and 14 ORS. <b>Versus</b> THE GOVT. OF ASSAM and 4 ORS.	MR.Y S MANNAN MS.S GOHAIN	MR.P J PHUKAN GA, ASSAM SC, P C B A
	<b>WITH</b> I.A.(Civil)/1992/2016 <b>in</b> WP(C)/6888/2016	FAJAR ALI and 14 ORS. <b>Versus</b> THE GOVT. OF ASSAM and 4 ORS.	MR.Y S MANNAN MS.S GOHAIN	MR.P J PHUKAN GA, ASSAM SC, P C B A
2	WA/285/2017	BAHARUL ISLAM BARLASKAR <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE
3	CRP/78/2019	KISHORI DEVI SAHARIA AND ANR. <b>Versus</b> CHANDRA PRAKASH SAHARIA AND 9 ORS	MR R CHAKRAVORTY MR. M CHALIHA	MS. K YADAV MR. JYOTIRMOY ROY MS. M BHATTACHARJEE MR. R HAZARIKA MR D DAS MR H M R HOQUE MR. R L YADAV
4	WP(C)/2073/2020	M/S. NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R RAJKHOWA MS A DEVI MS P GOGOI MR. B KHAKHLARY	SC, FINANCE SC. A.S.S.A.

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